

CENTRAL ELECTRICITY REGULATORY COMMISSION
New Delhi

Review Petition No. 32/RP/2020 in Petition No. 107/TT/2017

Subject : Review of the Commission's order dated 17.8.2020 in Petition No. 107/TT/2017
Petitioner : Power Grid Corporation of India Limited
Respondent : Rajasthan Rajya Vidyut Prasaran Nigam Limited. & Others

Review Petition No. 6/RP/2021 in Petition No. 136/TT/2017

Subject : Review of the Commission's order dated 20.8.2020 in Petition No. 136/TT/2017
Petitioner : Power Grid Corporation of India Limited
Respondent : Rajasthan Rajya Vidyut Prasaran Nigam Limited & Others
Date of Hearing : 26.11.2021
Coram : Shri P. K. Pujari, Chairperson
Shri I. S. Jha, Member
Parties Present : Ms. Swapna Seshadri, Advocate, PGCIL
Shri Aditya H. Dubey, Advocate, PGCIL
Shri S. S. Raju, PGCIL
Shri D. K. Biswal, PGCIL
Shri A. K. Verma, PGCIL
Shri V. P. Rastogi, PGCIL

Record of Proceedings

Review Petitions were called out for virtual hearing.

2. The Commission heard the learned counsel for the Review Petitioner and reserved the order on admissibility.

By order of the Commission

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(V. Sreenivas)
Deputy Chief (Law)

